

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 357/2022

DELIMITATION DEMAND COMMITTEE FOR THE
STATE OF ARUNACHAL PRADESH ASSAM
MANIPUR AND NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 68568/2023 - APPROPRIATE ORDERS/DIRECTIONS IA No.128723/2023 - CLARIFICATION/DIRECTION IA No. 68567/2023 - INTERVENTION APPLICATION IA No. 176452/2022 - INTERVENTION/IMPLEADMENT IA No. 129349/2023 - INTERVENTION/IMPLEADMENT IA No.129158/2023 - INTERVENTION/IMPLEADMENT IA No. 33083/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No.129321/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 18-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Sanjiv Sen, Sr. Adv.
Mr. Gaichangpou Gangmei, AOR
Mr. R.a Worso Zimik, Adv.
Ms. Alana Golmei, Adv.
Mr. Samuel Lalrochan Khobung, Adv.
Ms. Anjali Singh, Adv.
Ms. Radha Gupta, Adv.
Mr. Bhavesh Sharma, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. K M Nataraj, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Anmol Chandan, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Maninder Singh, Sr. Adv.
Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.
Ms. Aparna Singh, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Deepayan Dutta, Adv.

Mr. R. Basant, Sr. Adv.
Mr. Leningh Hiam, Advocategeneral, Adv.
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Shrama, Adv.
Mr. Akshay Sahay, Adv.

Mr. K N Balgopal, Adv Gen
Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.
Mr. Mahendra Singh, Adv.

Mr. S.B. Upadhyay, Sr. Adv.
Mr. Gaurav Prakash Pathak, Adv.
Mr. Abhishek Mohan Goel, Adv.
Mr. Nishant Kumar, AOR

M/S. Dharmaprabhas Law Associates, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr Tushar Mehta, Solicitor General of India states that the issue of conducting delimitation exercise for the States of Arunachal Pradesh and Nagaland is under consideration. He seeks some time so as to apprise this Court of the position of the Government in the matter.
- 2 List the Writ Petition on 3 October 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR